

Amount due from former Prime Ministers for use of IAF Aircraft

7054 SHRI ANNA JOSHI Will the PRIME MINISTER be please to state

(a) whether some of the former Prime Minister are to pay dues amounting to crores of rupees to the Air Force on account of use of IAF aircraft for non-official journeys,

(b) if so, the amount outstanding against each of the them, and

(c) the efforts made by the Government to recover the same?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) (a) and (b) Amounts outstanding against the former Prime Ministers on account of the use of IAF aircraft for non-official journeys are given in the enclosed statement

(c) The bills in respect of non-official tours of the former Prime Minister were forwarded to the PMO to progress the same with the concerned agencies. PMO is being remanded regularly by Air Hqs and the Ministry of Defence for recovery of the arrears

STATEMENT

The amounts due on account of the use of IAF aircraft for non-official journeys by the former PMs are

(a) late Shri Rajiv Gandhi Rs 2, 86, 17, 280

(b) Shri V P Singh Rs 2, 25, 679

(c) Shri Chandrashekhar Rs 5, 91, 31 475

Energy-efficient Housing Scheme

7055 SHRI GEORGE FERNADES Will the Minister of URBAN DEVELOPMENT be please to state

(a) whether any Energy-efficient Housing Scheme is under consideration of the Government,

(b) if so, whether the Central Power and Works Department has adopted some of the India, Institute Technology guidelines, and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P K THUNGON) (a) The CPWD has undertaken a scheme for the construction of 135 type III quarters at Nehru Nagar, New Delhi under General Pool Accommodation for Central Government employees apart from 2 proposals for General Pool Housing in Sector X KR Puram and at Mata Sundan Road, New Delhi. The scheme in Nehru Nagar is based on a research project jointly sponsored and funded by the Dept of Science and Technology and CPWD. Shri M M Bansal Chief Scientific Officer of the IIT was one of the Co-Principal investigators of this study

(b) and (c) There is no organisation named Central Power and Works Department

Contracts given by Public Sector Undertakings

7056 MAJ GEN (RETD) BHUWAN CHANDRA KHANDURI Will the PRIME MINISTER be please to state

(a) whether any of the Public Sector Undertakings under his Ministry are getting works pertaining to their production items done on contract basis;

(b) if so, the particulars of such Public Sector Undertakings and reasons for resorting to work on contract basis,

(c) whether the Bharat Electronics Limited,

Kotdwara is also resorting to such a practice,

(d) whether manpower is being rendered surplus as a result thereof, and

(e) if so, the policy of the Government with regard to such surpluses?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN)

(a) Yes, Sir

(b) All Defence public sector undertakings with the exception of Bharat Dynamics Ltd, have been getting some of their production work done on sub-contract basis

Some of the reasons for sub-contracting, which is resorted to after full utilisation of the available in-house capacity, are as under-

-when the facilities do not exist or inadequate,

- when the work is of intermittent nature,

when it is uneconomical to produce the items in-house etc

(c) Yes, Sir, in accordance with the above mentioned approach and to a marginal extent; in 1992-93 the volume of subcontracting has been about Rs 2 crores against the year's turnover of Rs 54 Crores

(d) and (e) The approach being that indicated in answer to part (b) subcontracting does not entail idling of any man-power/capacity in the defence public sector undertakings

Import of Antibiotics

7057 SHRI HARISH NARAYN PRABHU ZANTYE Will the PRIME MINISTER be please to state-

(a) whether Pen G Pot is imported from, monopolistic sources at inflated price and the

importers are adjusting imports of 6 APA for export of antibiotic to avail international market,

(b) if so, the reasons therefor and action taken by the Government thereon,

(c) whether the landing cost of Pen G Pot is half the price of indigenously manufactured Pen G-Pot by IDRL and CHAL

(d) whether the Government propose to evaluate pricing of Pen G Pot, 6 APA, Ampicillin Anoxycilin and Cephalixin bulk drugs through BICP to check such manipulations,

(e) if so, the details thereof, and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI EDUARDO FALEIRO)

(a) and (b) To the extent information is available, Pen G Potassium is imported from various international sources of supply. No reports of inflated price of Pen G and adjusting imports of 6 APA have been received in this Department

(c) As per available information the current average landed cost of Pen 'G' 1st Crystals is Rs 675/-per BU against Rs, 1021 per BU, notified for indigenously produced material

(d) to (f) BICP has already undertaken cost-cum-Technical study of these drugs/intermediates.

[Translation]

Per Capita Income in Gujarat

7058 SHRI KASHIRAM RANA Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be please to state

(a) whether the per capita income of Gujarat has declined during the year 1991-92 as against the year 1990-91,